

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Appeal No. 38/252/2018

IN THE MATTER OF:

Origin Entertainment Ltd.
Vs
Registrar of Companies

.... APPLICANT / PETITIONER
.... RESPONDENT

SECTION:

Under Section 252

Order delivered on 16.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Petitioner(s):

For the Respondent(s): Ms. Easha Kadian, Advocate for Income Tax Dept.

ORDER

Even on the second call no one is present on behalf of the appellant. Accordingly, in the interest of justice hearing is deferred to 22.02.2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)